NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P(IB) No. 302/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company Under Section		Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd 9 IBC		

shir shankar Banerjee, Adv. , petitioner drashaley Akash Dey, CS , Petitioner drashaley 22.9.2017

2) ANUJ SINGH, Adv.

RAJARSHI DUTTA, Adv. RITOBAN SARXAR, Adv. AVISHER DAS, Adv. ARHON KUMAR SINGH, Adv.

> For the Or porate

The Ld. PCS for the Operational Creditor and the Ld. Counsel for the Corporate Debtor are present.

It appears that affidavit dated 09-08-2017 and another affidavit on 29-08-2017 have been filed by the Operational Creditor in compliance of the directions of this Tribunal dated 30-08-2017. It means, the petitioner has complied with the directions of this Tribunal dated 30-08-2017. The reply affidavit has been filed.

List on 11-10-2017 for hearing.

(Jinan KR) Member(J